

e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1628 /A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Ito Basar,  
District & Sessions Judge, Tezu

Dated Guwahati, 27<sup>th</sup> March, 2018.

Sub:- Earned Leave.

Ref:- Your letter dated 24.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 11 (eleven) days Earned Leave w.e.f. 16.04.2018 to 26.04.2018 has been granted/~~rejected~~, subject to leave admissibility report and submission of leave application in prescribed format.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

*Haileia*  
26/03/18